

लान्ज में उत्पन्न किए गए अनाज की मात्रा निर्मांकित है :—

वर्ष	उत्पन्न की गई मात्रा
1966-67	5,844 किलोग्राम
1967-68	कुछ नहीं
1968-69	कुछ नहीं

(ख) 1967 के वर्ष में इस योजना को स्थगित कर दिया गया क्योंकि पैदावार किए गए खर्च के अनुकूल नहीं थी।

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The quantity of foodgrains produced in the lawns attached to the bungalows of the Ministers and officers of the various Ministries in the capital is as follows:—

(b) The Scheme was suspended in the year

Year	Quantity produced
1966-67	5844 Kgs.
1967-68	Nil
1968-69	Nil

1967 as the yield was not commensurate with the expenditure incurred.]

FACTORIES IN KERALA

1310. SHRI KESAVAN (THAZHA-VA): Will the Minister of FINANCE; be pleased to state:

(a) the number and names of factories in Kerala working in the in-

tf] English translation. ^Transferred from the 17th March, 1969.

dustrial sphere of the Public sector; and

(b) the amount of money spent on each such factory till 31st December, 1968 by the Centre?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE SHRI MORARJI R. DESAI: (a) and (b) The names of the Central Government enterprises or the units of the enterprises located in Kerala are indicated below, along with the corresponding value of gross block created by them, as at the end of 1967-68, the last financial year—

Rs. in crores

(1) Fertilizers & Chemicals Travancore Ltd.	32.5
(2) Cochin Refineries Ltd.	25.8
(3) Hindustan Machine Tools Ltd.	7.6
(4) Indian Rare Earths Ltd.	1.4
(5) Hindustan Insecticides Ltd.	1.1
(6) Hindustan Latex Ltd.	0.5
(7) Modern Bakers (I) Ltd.	0.2

\$REQUEST FROM HIMACHAL PRADESH FOR SHARE IN INCOME

1446. SHRI C. L. VARMA:
SHRIMATI SATYAVATI
DANG:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Himachal Pradesh Administration have requested for a share (in the name of either royalty or duty) in the income accruing from electricity generated with the help of waters coming from Himachal Pradesh by means of such works as the Bhakra Dam, the Pong Dam, the Beas Sutlej Link Projects etc, and a share in the water tax raised on irrigation effected by such waters in places like Rajasthan etc; and

\$Transferred from the 19th March, 1969.

(b) if so, the reaction of the Government of India to this request?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Madam.

(b) The matter is under consideration.

POLYSTER FIBRE PLANTS

1471. SHRI BABUBHAI M. CHI-NAI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether Government have decided to licence more polyster fibre plants in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) and (b) There is scope for licensing one more polyster fibre unit in the country on the basis of the anticipated availability of the basic raw material, viz., DMT from the Gujarat Petro-chemical complex. Government are evaluating the pending applications in this regard and a decision will be taken in due course.

CREDIT FACILITIES TO ASIAN NATIONS

1510. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Federation of Indian Chambers Of Commerce and Industry has recently asked for the extension of credit facilities to Asian nations to facilitate more purchases from India; and

(b) if so, the reaction of the Government of India thereto?

[Transferred from the 20th March, 1989.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) Government are not aware of any suggestion by the FICCI that credit facilities should be extended to Asian nations. The Hon'ble Member is perhaps referring to certain suggestions which have been made in the Report of the Industrial Delegation to Malaysia sponsored by FICCI and the pamphlet entitled 'India's Trade with some Asian countries' brought out by the Federation. These relate to the further extension and liberalization of the export finance, refinance, credit insurance and guarantee facilities now available to our exporters of capital and producer goods to all countries. These suggestions are under the consideration of the Government.

स्वामी कुवलयानन्द की योग सम्बन्धी पुस्तक

1698. श्री राम साहय : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि क्या उनके मंत्रालय द्वारा दिये गये आश्वासन के अनुसार कुवलयानन्द आश्रम, लोनावला के स्वामी कुवलयानन्द से उनके मंत्रालय द्वारा लिखवायी गई योग सम्बन्धी पुस्तक का हिन्दी अनुवाद प्रकाशित हो गया है ?

SWAMI KUWALYANAND'S BOOK ON YOGA

1698. SHRI RAM SAHAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state whether the Hindi translation of the book on Yoga which was written by Swami Kuwalyanand of Kukalyanand Ashram, Lonavala at the instance of his Ministry has since been published as per assurance given by his Ministry?

•(-Transferred from the 20th March, j 1969. I \$[] English translation.